## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## NOTIFICATION

No. HC.XXXVII-38/2014/ 671/R. Cell.

Dated Guwahati the 8<sup>th</sup> May, 2015

The Gauhati High Court has been pleased to call 3 (three) photocopied sets of 4 (four) judgments [2 (Two) Civil and 2 (Two) Criminal] from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:

Sl. No.	Name of the officer
1	Shri Pranjal Bora
2	Shri Dibya Jyoti Rajkhowa

The judgments should reach the Joint Registrar (Recruitment), Recruitment Cell, Gauhati High Court (Old Block), Guwahati on or before 16.05.2015 (Saturday). Calling of judgments is purely provisional, subject to scrutiny of their eligibility as per Rules.

By Order,

Registrar (Vigilance)-cum-I/C, Recruitment Cell

Memo No. HC.XXXVII-38/2014/671A/R.Cell, Dated 8th May, 2015

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.

2. Registrar (Judicial/Admn.), Gauhati High Court, Guwahati.

- 3. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
- 4. Joint Registrar (Admn.-I/ Admn.-II/Recruitment/Judicial/PM&P/Vigilance/OSD), Gauhati High Court, Guwahati.
- 5. Deputy Registrar (G & C/Judl./Bench/Admn.), Gauhati High Court, Guwahati.
- 6. Assistant Registrar ( \_\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 7. Administrative Officer (Judicial), \_\_\_\_\_\_\_, Gauhati High Court, Guwahati.
- 8 System Analyst for uploading the Notification in the official website of the High Court, immediately under the caption "Calling of judgments for Regular Promotion from Grade-II to Grade-I of Assam Judicial Service" with a scroll in the home page.

\_\_\_\_\_ Gauhati High Court,

10. PS to Hon'ble Mrs. Justice \_\_\_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.

favour of her Ladyship's kind information.

11. PS to Registrar (Vigilance), Gauhati High Court, Guwahati.

12. The High Court Notice Board.

Registrar (Vigilance)-cum-I/C, Recruitment Cell, Gauhati High Court

(M.A. Ali)